

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2050  
ANSWERED ON:02.12.2009  
REFUND OF WATER CESS  
Singh Shri Ganesh;Singh Shri Rakesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the water cess collected has been reimbursed to State Pollution Control Board of Madhya Pradesh;
- (b) If so, the details thereof;
- (c) If not, the reasons therefor; and
- (d) the time by which the water cess is likely to be reimbursed?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (d) Water cess has been reimbursed to Madhya Pradesh Pollution Control Board (MPPCB) against remittances made into the Consolidated Fund of India upto October 2007. In the financial year 2009-10, a total amount of Rs.1,35,83,200/- has been released by the Central Government to the said Board. As and when budgetary allocations are made for reimbursement of water cess, appropriate amounts are released to the State Boards, including the MPPCB.